

DIVISION BENCH

ITEM NO.108

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.68/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 22nd July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	K SENTHIL KUMAR PROPRIETOR OF KSK CONSTRUCTION V/S M/S SJM ENERGY INFRASTRUCTURE PRIVATE LIMITED
UNDER SECTION	9 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Palash S. Singhai, Adv.

: For the Operational Creditor

Sh. Rajat Sinha, Adv.

: For the Corporate Debtor

ORDER

Ld. Counsels representing the parties are present through VC.

- 1.** Ld. Counsels representing the parties are at addendum that there is a settlement talks going on, which is likely to mature finally, and therefore seek an adjournment in the matter by at least four weeks.
- 2.** In view of the request made, let the matter be adjourned for further hearing on 4th September, 2024.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

22nd July, 2024

*Kavya Prakash Srivastava
(Stenographer)*